

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1440

ANSWERED ON:21.08.2012

INCLUSION OF CITIES TOWNS UNDER IHSDP

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has received proposals from the various State Governments for inclusion of cities and towns and providing of funds for the development of cities/towns in the country under the Integrated Housing and Slum Development Programme (IHSDP) during each of the last three years and the current year;
- (b) if so, the details and the present status thereof, State-wise and city/town-wise;
- (c) the details of cities/towns selected and identified for inclusion under the IHSDP during each of the last three years and the current year including under the JNNURM-II;
- (d) the funds sanctioned/released and utilised during the said period, State-wise and city/town-wise; and
- (e) the details of the physical targets set for works undertaken under the said scheme and the achievements made during the said period, State-wise and city/town-wise?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e): Under the Integrated Housing and Slum Development Programme (IHSDP), it is upto the State Governments/Union Territories to identify/select cities/towns for accessing central funds. The Union Government has received project proposals, from various States for accessing Central Fund under the Integrated Housing and Slum Development Programme (IHSDP) - component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during last three years and current year. Details of cities/towns selected and identified under IHSDP and funds approved during last three years are at Annexure-I. Mission period has ended on March, 2012 and has been extended upto March, 2014 for completion of ongoing projects sanctioned till March, 2012. No State-wise/city/town-wise physical targets were set under the IHSDP. State-wise and city/town-wise details of funds released and utilised along with dwelling units (DUs) approved, DUs completed and DUs progress as reported by States during each of the last three years are at Annexure-II. No projects have been sanctioned under JNNURM-II as the scheme is not launched.